

ITEM NO.4

COURT NO.4

SECTION IV-A

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Civil Appeal No.2706/2022

D.K. SIDRAM

Appellant(s)

VERSUS

ESHWAR BHIMANNA KHANDRE & ORS.

Respondent(s)

Date : 13-04-2022 This appeal was called on for hearing today.

CORAM :

HON'BLE DR. JUSTICE D.Y. CHANDRACHUD
HON'BLE MR. JUSTICE SURYA KANT

For Appellant(s)

Mr. Siddhartha Dave, Sr. Adv.
Mr. C.B. Gururaj, Adv.
Mr. Prakash Ranjan Nayak, AOR
Ms. Vidhi Thaker, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

- 1 Issue notice, returnable in the second week of July 2022.
- 2 List the Civil Appeal on 11 July 2022.

(CHETAN KUMAR)
A.R. -cum-P.S.

(SAROJ KUMARI GAUR)
Court Master